

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.3/99

Monday, this the 1st day of March, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR R.K.AHOOJA, ADMINISTRATIVE MEMBER

Sunilkumar.B.
Edavattathuputhen Veedu,
Vayackal.P.O.
Valakom,
Kottarakkara.

- Applicant

By Advocate Mr C.S.Ajith Prakash

Vs

1. The Assistant Superintendent of Post Offices,
Kollam South Sub Division,
Kollam.

2. The Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.

- Respondents

By Advocate Mr R.Prasanth Kumar, ACGSC

The application having been heard on 1.3.99, the
Tribunal on the same day delivered the following:

O R D E R

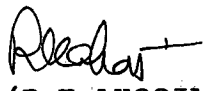
HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN


The applicant has filed this application for a declaration that he is entitled to be considered for selection to the vacancy of Part-time Sweeper, Veliyam P.O. along with the candidates sponsored by the Employment Exchange, even if his name has not been sponsored by the Employment Exchange and for a direction to the 1st respondent to consider the applicant also for interview scheduled to be held on 2.1.99.

2. When the application came up for hearing on 1.1.99, after hearing the learned counsel on either side, an interim order was issued directing the 1st respondent to consider the candidature of the applicant also provisionally in the selection for the post of Part-time Sweeper, if he is otherwise qualified, though not sponsored by the Employment Exchange. When the application came up today for hearing, learned counsel for the respondents states that the applicant has also been considered and that he having been found to be the most meritorious candidate, has been provisionally appointed. The respondents do not wish to contest the application.

3. In the light of what is stated above and as the reliefs as prayed for in this O.A. have been granted to the applicant, there is no need to proceed with this application any further. The O.A. is closed. No costs.

Dated, the 1st March, 1999.


(R.K.AHOQJA)
ADMINISTRATIVE MEMBER


(A.V.HARIDASAN)
VICE CHAIRMAN

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